<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NOs. 20 & 21 OF 2015

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

West Bengal State Electricity Transmission Co. Ltd. Vs.			Appellant(s)
West Bengal Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G.Ramachan Mr. Shubham Arya Ms. Shruti Dass	dran	
Counsel for the Respondent(s) :	Mr. Pratik Dhar, Sr. Mr. C.K.Rai Mr. Umesh Prasad		

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>24.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt